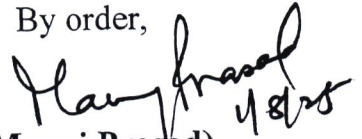


HIGH COURT OF JHARKHAND, RANCHI

NOTICE

In partial modification to this Court's notice dated 29.07.2025, all Advocate Clerks of this Court are hereby directed not to enter in any Judicial section of this Court, except when accompanied by an Advocate, in those Judicial sections where learned Advocates are permitted to enter.

By order,

A handwritten signature in black ink, appearing to read 'Manoj Prasad', with a date '4/8/25' written below it.

(Manoj Prasad)
Registrar General

High court of Jharkhand, Ranchi

NOTICE

Date: 31.07.2025

This is to notify that the Learned Advocates having practice of less than 5 years who are willing to be engaged for rendering legal assistance to the Dedicated Cell of this Hon'ble Court on stipendiary basis i.e. at the rate of Rs. 150.00 (Rupees One Hundred and Fifty only) per file with a ceiling of maximum Rs. 1500.00 (Rupees One thousand Five Hundred only) per lawyer per day may submit their applications before the Dedicated Cell of this Hon'ble Court latest by 5:00 p.m. on 07.08.2025.

By order of the Court

Sd/-

(Manoj Prasad)
Registrar General